

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No. 217
CP-85/ND/2021

IN THE MATTER OF:

M/s. BWI Automotive Technologies Pvt. Ltd.

.... **APPLICANT/PETITIONER**

Vs.

ROC

.... **RESPONDENT**

SECTION

U/s 271-273

Order delivered on 24.04.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Rakesh Kumar, Mr. Neeraj Prakash and
Mr. Ankit Sharma Advocates

For the Respondent :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 12.06.2023.

Sd/-
(Court Officer)